

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 104/TT/2012

Sub: Approval under Regulation - 86 for transmission tariff for (i) 400 kV D/C Mundra - Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) (Ant. DOCO 01.06.2011) and 400 kV D/C Bachao - Ranchodpura TL with associated bays at Bachau and Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S (Ant. DOCO 01.01.2012), 400kV D/C Mundra - Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S (Ant. DOCO 01.01.2012(Notional DOCO : 01.01.2012) under ATS for Mundra (4000MW) UMPP for the period from DOCO to 31.3.2014

Date of Hearing : 12.3.2013

Coram : Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Maharashtra State Electricity Distribution Co. Ltd. & Others

Parties present : Shri S.S. Raju, PGCIL
Shri Mahesh Kumar, PGCIL
Shri Anurag Naik, PGCIL
Shri T.P.S. Bawa, PSPCL
Shri K.N. Athavale, CGPL

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter is adjourned.

2. The Petition shall be listed for hearing on 2.4.2013.

By order of the Commission

**-Sd-
(T. Rout)
Joint Chief Legal**